

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
17-11-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

**IA (IBC) 414 & 415/2022 in CP (IB) No. 67/7/HDB/2022**  
U/s 7 of IBC, 2016

**IN THE MATTER OF:**

Bank of India

**...Financial Creditor**

**Vs**

Karvy Data Mangement Services Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. Counsel Mr. V Sethu Madhava Rao for the Financial Creditor present. Ld.  
Counsel Mr. Avinash Desai for the Corporate Debtor present.

List the matter on 28.11.2022.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**